

[Shri Vishambhar Prasad Nishad]

[English]

MR. CHAIRMAN : Only those matters which were not raised during this week are permitted to be raised now. I think that this issue was raised earlier. So. Kindly complete in one sentence. Do not go into details as this was raised earlier in this House.

[Translation]

SHRI VISHAMBHAR PRASAD NISHAD : Mr. Chairman, Sir, We want to say through you, that due to flood we have to suffer loss of crores of rupees of property and life every year. In Uttar Pradesh Yamuna and Ganga rivers and other small rivers get so much flooded that we have to suffer loss of crores of rupees and Lakhs of people get ruined. Central Government have to arrest the state Government. Therefore, I would like to request the Central Government through you that Government of India should prepare a comprehensive plan and make arrangements to resettle them at high places. For the sake of the loss of life and property the dams should be repaired perfectly.

[English]

SHRI K.H. MUNIYAPPA (Kolar) : Mr. Speaker Sir, a serious drought situation has arisen due to severe scarcity of water in the State of Karnataka. The districts which are affected severely are Kolar, Bangalore, Tumkur, Chitradurga, Bellary, Raichur, Bijapur, Gulbarga and Bidar. In particular, Kolar is the worst affected. On the one hand, there was no rain for the last several months in the entire district and on the other hand, there is no river or canal. This drought prone kolar district has about 3000 tanks and all of them are dry. The ground water level has gone upto 500 to 600 feet deep. Protection of farmers and providing drinking water to the villagers are the two problems before the Government of India.

I therefore, draw the attention of the Centre towards this burning problem of the people of Kolar district and urge the Government to provide Rs. 600 crore for desilting all the tanks in the districts.

MR. CHAIRMAN : Please do not read.

SHRI K.H. MUNIYAPPA : The Centre is spending about Rs. 25 crore for the development of each district in the country. In some districts where the Centre provides irrigational facilities, the total amount invested would have crossed even Rs. 100 crore. But there is neither a canal nor a river in Kolar.

MR. CHAIRMAN : Muniyappaji, Please do not read your statement.

SHRI K.H. MUNIYAPPA : Hence, there is an urgent need for desilting all the tanks in the district so that sufficient water can be stored to save the lives of the farmers in Kolar and other neighbouring districts.

[Translation]

SHRI YELLAIAH NANDI (Siddipet) : Mr. Chairman Sir, there is a very old factory in Hyderabad, which is running with the name of Auto Division, Allwin Metal works since 25 years. About 1750 people are working there. It had suffered heavy loss. It is the responsibility of the management and duty of the state Government to see that who had run that factory in loss . . . (Interruptions)

[English]

DR. M. JAGANNATH (Nagarkurnool) : Sir he cannot take names like that . . . (Interruptions).

[Translation]

SHRI YELLAIAH NANDI : I have not mentioned the name of any one. . . (Interruptions)

[English]

MR. CHAIRMAN : Please take your seat. Let him raise it.

DR. M. JAGANNATH : No, Sir, It is wrong. All factors have been taken into account . . . (Interruptions)

MR. CHAIRMAN : Do not interrupt like this. If you want to raise it, you can raise it. There is no point in objecting to it. What you are saying is not going on record.

(Interruptions)\*

MR. CHAIRMAN : If you want to raise it, you give notice and then you can raise it. Let the Members who have given notices raise their points briefly.

(Interruptions)\*

MR. CHAIRMAN : This is not the time. You please take your seat

DR. M. JAGANNATH : Sir, he is casting aspersion on the State Government . . . (Interruptions)

MR. CHAIRMAN : Please take your seat.

DR. M. JAGANNATH : We strongly object to these

\* Not Recorded.